

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-OCW-172 of 2020**

**WITH**

**CA NO.228 of 2019**

**IN**

**SECOND APPEAL NO.95 of 2019.**

Pundalik R. Raikar and anr.

...Applicants.

Vs

Prabhakar P. Raikar(Dec.)  
Rep. By his Lrs & ors.

...Respondents.

Shri R. Menezes, Advocate for the applicants.

Shri J. Ramaiya, Advocate for the respondent nos.2 and 4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:4<sup>th</sup> December 2020.**

P.C.

Post the matter on 18.12.2020.

**DAMA SESHADRI NAIDU, J.**

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